

Hon'ble Ministers and Members are requested kindly to make it convenient to join the photograph and assemble at the place of the photograph by 9.45 A.M. sharp.

A chart showing the seating arrangements in the first row has been displayed on the notice boards in P.N.O. and the outer lobby for information of the Members.

If weather conditions are unfavourable between 9 A.M. and 10 A.M. on that day, the group photograph will automatically stand postponed to a later date.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fourteenth Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Twenty-Sixth and Twenty-Seventh Reports

[English]

SHRI E. AYYAPU REDDY (Kurnool): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

- (i) Twenty-Sixth Report on paragraph 62 of the Report of the Comptroller and Auditor General of India for the year 1981-82, Union Government (Civil) relating to National Cooperative Development Corporation.
- (ii) Twenty-Seventh Report on action taken by Government on Two Hundred and Fourteenth Report of the Committee on Shortfall in the production of an Equipment and Inventories and Works-in-progress in Ordnance Factories.

12.12 hrs.

751

STATEMENTS UNDER DIRECTION 115

- (i) Re: Information given by Minister of State in the Department of Agriculture and Cooperation on 10th March, 1986 during the discussion on Drought and Natural Calamities.

SHRI P. KOLANDAIVELU (Gobichettipalayam): Hon'ble Speaker, Sir, on 10.3.1986 the Hon'ble Minister of State for Agriculture, while replying to the discussion under rule 193 on "Situation arising out of drought and other Natural Calamities in various parts of the Country" in Lok Sabha made the following statement:—

"In the case of the Tamil Nadu cyclone, I myself and my officers were on telephone. I was on the telephone and wanted to speak to the Chief Minister, but I was told that he was sleeping, at 9 P.M. and his P.A. said "I am his P.A. You can talk to me. My Chief Minister cannot be disturbed". I told the P.A. to the Chief Minister. This is a question of cyclone and you must inform the lower formations, and therefore, I want to talk to your Chief Minister" Then I talked to my officers and asked them to tell the State Government that they should pass on instructions to the Collectors of the concerned districts so that they can take action. So this is the attitude of the Central Government".

The above statement of the Minister is not correct as he never contacted the Chief Minister, Tamil Nadu over phone and his P.A. never replied to him that he was sleeping at 9 P.M. The telephone connections of our Chief Minister's residence had been disconnected from 23.10.85 and restored on 7.11.86. Because of the Cyclone, Madras received heavy and torrential rains. Since Chief Minister's residence was fully inundated, our Chief Minister was forced to take shelter in Connemara Hotel from 13.11.85 to 18.11.85. At the time of cyclone our Chief Minister had taken every precautionary measures to restore normalcy and the relief measures were taken up on war footing. The Hon'ble Prime Minister and Union Minister for Agriculture have appreciated the Chief Minister and his Government for having taken the relief measures immediately.